

File No.19/1/2021-Adm./Purchase -2741/21
APPELLATE TRIBUNAL FOR ELECTRICITY
Ministry of Power

Core-5, Ground Floor,
SCOPE Complex, Lodhi Road,
New Delhi - 110 003


Dated : 25th October, 2021

OFFICE ORDER

The Competent Authority has constituted a Local Purchase Committee consisting of the following officials in Appellate Tribunal for Electricity :-

- | | | |
|-----------------------------|---|----------|
| 1. Shri Mahinder Kumar, PPS | - | Chairman |
| 2. Shri K.N. Sati, PS | - | Member |
| 3. Shri Vinod, Cashier | - | Member |

The above Committee is hereby directed to consider all the purchase cases in accordance with GFR, 2017.


(**Kapil Kr. Sharma**)
Admn.-Cum-Accounts Officer

Copy to :-

1. Shri Mahinder Kumar, PPS
2. Shri K.N. Sati, PS
3. Shri Vinod, Cashier
4. PPS to Registrar
- ✓ 5. Office Assistant/IT (outsourced) for uploading on the Website of APTEL.
6. Guard File